NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T.v.P. Saivihar In Han Chanker mu

Jan Vil

H. KARTHER SECHADRE

V. Hard Romer for lyer Ethney for petilim

ORDER

Counsels for both the parties present. Counsel for the Petitioner submitted his arguments. Counsel for Respondent prayed for time to submit his arguments. At request, time is enlarged. Put up on 31.08.2017 at 10.30 A.M.